

Sixteenth Loksabha

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Title: Ruling regarding notices of Adjournment Motion.

HON. SPEAKER: Hon. Members, I have received notices of Adjournment Motion from some Members on different issues. The matters, though important, do not warrant interruption of the business of the day. I have, therefore, disallowed all the notices of Adjournment Motion.

... (*Interruptions*)

PROF. SAUGATA ROY (DUM DUM): Madam, let there be a statement on Doklam. Please do not turn your face on the other side. ... (*Interruptions*)

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